



**RESERVE BANK OF INDIA**

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September 30, 2005

**RBI imposes penalty on Kangra Central Co-operative Bank Limited,  
Kangra, Himachal Pradesh**

The Reserve Bank of India imposed a penalty of Rs.5,00,000/- (Rupees five lakh only) on Kangra Central Co-operative Bank Limited, Kangra, Himachal Pradesh, under Section 46(4) read with Section 47(A)(1)(b) of the Banking Regulation Act, 1949 (as applicable to Co-operative Societies) for violation of instructions/guidelines issued by the Reserve Bank in regard to non-SLR investment.

**P.V.Sadanandan  
Manager**

**Press Release: 2005-2006/408**